

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 536
ANSWERED ON 06/02/2024**

INCLUSION OF BENEFICIARY NAMES UNDER PMAY-G

536. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the inclusion of names of beneficiaries of Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) residing in Wagholi Buti village under Gadchiroli-Chimur Parliamentary Constituency of Maharashtra have been shown as Vyahad Khurd village and names of Chandagarh village of Savli Panchayat Samiti and Tekadi village and Manakpur village and Metegaon village of Chak Manakapur village due to some technical glitch in the online process of the said scheme has till date deprived these beneficiaries from their sanctioned houses under the abovesaid scheme;**
- (b) if so, the details thereof;**
- (c) whether any steps have been taken/proposed to be taken by the Government to ensure positive action in this regard by conducting monitoring at the Ministry level so as to ensure that all the eligible poor villagers of the tribal dominated Gadchiroli-Chimur Parliamentary Constituency may get the benefits provided under the said scheme and they can be connected with the mainstream of the nation; and**
- (d) if so, the details along with the current status thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)**

(a) to (d) The scheme of Pradhan Mantri Awaas Yojana - Gramin (PMAY-G) is monitored through real-time capture of progress using workflow-enabled end-to-end transactional data in MIS i.e. AwaasSoft

since the inception of the scheme. This MIS has helped in the execution of the scheme in a transparent and efficient manner. The Ministry expeditiously resolves technical issues, if any, faced by the States/UTs. The State Government of Maharashtra has reported that the issue of wrong mapping of villages, etc. in Gadchiroli -Chimur Parliamentary constituency has been resolved and the beneficiaries have already been sanctioned houses under PMAY-G.

The Ministry has also launched the dedicated analytic Dashboard for monitoring and supervision of the PMAY-G scheme. The dedicated dashboard provides end-to-end insights to cater for the physical and financial progress of the PMAY-G scheme at a glance. It also illustrates the trend analysis for sanction and completion progress using dynamic and customizable data visualization in close coordination with the users.
